

DIVISION BENCH  
COURT - I

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/237(KB)2022  
IA(I.B.C)/1067(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	INDIAN BANK VS MANISH KUMAR
UNDER SECTION	SECTION 95(1)

**Appearance via video conference/physically**

**For Financial Creditor**

Mr. Debasish Chakraborty, Adv.  
Mr. Snehasish Chakraborty, Adv.

**For Manish Kumar**

Mr. Dripto Majumder, Adv.  
Mr. Sumit Biswas, Adv.  
Ms. Rajashree Bhowmick, Adv.  
Mr. Chandan Mohata, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. In view of the pendency of connected application before the Bench II against the same Personal Guarantor, post this matter on **31.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**